

Annexure-6													
Name of the Corporate Debtor: SUPREME BUNGALOWS PRIVATE LIMITED; Date of Commencement of CIRP: 14.06.2023; List of Creditors as on: 28.06.2023													
List of Operational Creditors (Employees)													
Sl No.	Name of Authorised representative, if	Name of Employee	Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

  
ANUP KUMAR SINGH  
INSOLVENCY PROFESSIONAL  
IP Registration No.- IBB/IPA-001/IP-P00153/  
2017-2018/10322

NOTARY  
S. JANA  
KOLKATA-27  
Regd. No.: 094/2022  
GOVT. OF WEST BENGAL

107 JUL 2023